

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3317/A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Yupia.

Dated Guwahati, <sup>nd</sup>22 May, 2025.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2025/379-82 Dated the 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **casual leave on 23.05.2025, 26.05.2025 and 27.05.2025, along with station leave permission from 23.05.2025 till 27.05.2025.** The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/ 3318-3319/A, dated , 22-05-2025**

Copy to:

1. Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

22.05.25  
**JT. REGISTRAR (VIGILANCE)**